

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 21.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/315/IB/2018  
NAME OF THE PETITIONER(S) : J. BHUVANESHWARI, J. JAYABALAN,  
R. KALYANI KUMARI  
NAME OF THE RESPONDENT(S) : AKSHAYA PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	S D S PHILLIP	Counsel for Applicant	[Signature]
2.	Akshaya Benjamin	Counsel for the Respondent	[Signature]

ORDER

Counsels for both the parties are present. Counsel for the Petitioner has filed a memo of calculation; copy of which is given to the other side. It has been submitted by the Counsel for the Corporate Debtor that the amount will be settled before the end of this month and prayed for time to make payment. At request, time is enlarged. Put up on **31.08.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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